

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 127 of 2020

In the matter of:

Registrar of Companies, West Bengal

....Appellant

Vs.

Goouksheer Farm Fresh Pvt. Ltd.

...Respondent

Present

For Appellant: Mr. Sumit Kumar Jaiswal (Company Prosecutor) & Mr. Priyanshu Upadhyay, Advocates.

For Respondent: Mr. Sanjeev Jhunjhunwala (CA)/ RP & Mr. Rahul Parasrampur (PCS), For R-1 & 2.

ORDER
(Virtual Mode)

28.10.2020: Mr. Rahul Parasrampur (PCS) appearing on behalf of the Respondent No. 1 & 2. He submits that the 'Reply Affidavit' is ready and he may be permitted to file the same during the course of the day. He is allowed to do so. Respondent counsel is directed to supply the copy to the Appellant Counsel. Appellant may file, Rejoinder, within a week.

Let the matter be fixed on **9th November, 2020 'For Admission (After Notice).**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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